

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR MGF Land ... Applicant/Petitioner
Ltd.

Order under Section 230-232.

Order delivered on 17.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Manisha Chaudhary, Adv.
For the RD / OL : Mr. Apoorva Chowdhury, Adv.

ORDER

List on 18.12.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.12.2020
Aarti